

(b) and (c). Do not arise.

Social Boycott of Harijans in Punjab

*178. SHRI BHOGENDRA JHA :
SHRI S. M. BANERJEE :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether some areas in Punjab have been resorting to intimidation and social boycott of Harijan landless labourers for their refusal to work for lower wages ;

(b) whether the Harijan labourers are not paid even half the wage given to caste Hindu labourers in certain villages in the State ; and

(c) if so, the steps which have been taken to stop such discrimination against the Harijans ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) to (c). The Government of Punjab has been addressed in the matter. Their reply is awaited.

Foreign Control in Cigarette Industry

*179. SHRI CHENGALRAYA NAIDU :
SHRI OM PRAKASH TYAGI :
SHRI HUKAM CHAND KACHWAI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government's attention has been drawn to the reported problems regarding foreign control in the cigarette industry in the country ; and

(b) if so, the steps taken by Government to remove the difficulties of this industry to make it a major foreign exchange earning industry in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-

MENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) Yes, Sir.

(b) This matter has been engaging the attention of the Government and suggestions made by intending exporters will be considered.

**हिन्दुस्तान व्हीकल्स प्रोजेक्ट (प्राइवेट) लिमिटेड,
फुलवारी शरीफ (पटना) का विक्रय**

*180. श्री रामावतार शास्त्री : क्या औद्योगिक विकास तथा आन्तरिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार सरकार ने पटना जिले में फुलवारी शरीफ स्थित हिन्दुस्तान व्हीकल्स कम्पनी (प्राइवेट) लिमिटेड को चलाने के लिए उसे किसी गैर-सरकारी उद्योगपति को बेचने का निर्णय किया है ;

(ख) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है ;

(ग) क्या बिहार सरकार ने इसके लिए भारत सरकार से अनुमति प्राप्त कर ली है ; और

(घ) यदि हां, तो इसमें कब तक कार्य प्रारम्भ हो जाने की आशा है ?

औद्योगिक विकास तथा आन्तरिक व्यापार मंत्रालय में उप-मंत्री (श्री म० र० कृष्ण) :
(क) और (ख). हिन्दुस्तान व्हीकल्स लिमिटेड राज्य स्वामित्व का उपक्रम नहीं है ।

(ग) और (घ). प्रश्न ही नहीं उठते ।

Unauthorised structure on Railway land near Western Railway quarters at Bandra, Bombay

1001. SHRI BABURAO PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that an 'un-authorised' structure without prior sanction